## 2014

## In the High Court at Calcutta Appellate Side

#### NOTIFICATION

No: 3922-RG

Dated: 11th September, 2014

The Merit List in respect of 42 (forty-two) eligible Officers of the West Bengal Judicial Service belonging to the cadre of Civil Judge (Junior Division)/Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division).

A separate Select List of the first 14 (fourteen) Officers prepared on the basis of this Merit List is being published vide Court's Notification No. 3923-RG dated 11.09.2014, for appointment on promotion towards filing up the 14 (fourteen) vacancies notified by the Hon'ble Court for the year of 2014 in the cadre of Civil Judge (Senior Division).

The Merit List and the Select List shall remain valid till all the 14 (fourteen) vacancies are filled up in the cadre of Civil Judge (Senior Division).

This is for general information of all concerned.

position	NAME OF THE OFFICER	PRESENT POSTING	EVALUATION OF JUDGEMENTS (60 MARKS)			AVG. MARKS OBTAINED IN EVALUATION	AVG. MARKS OBTAINED IN	GRAND	
Seniority pos			MARKS AWARDED BY HON'BLE JUSTICE SUBHRO KAMAL MUKHERJEE	MARKS AWARDED BY HON'BLE JUSTICE TAPAN KUMAR DUTT	MARKS AWARDED BY HON'BLE JUSTICE JOYMALYA BAGCHI	OF JUDGEMENTS BY THE JUDICIAL OFFICER  A	ASSESSMENT OF ACRS (40 MARKS)	(A+B)	POSITION ACCORDING TO MERIT
15	Sri Annada Sankar Mukhopadhyay	JM, 2 <sup>nd</sup> Court, Durgapur, Burdwan	40	32.4	36	36.13	24.8	60.93	1
9	Smt. Aparna Chowdhuri	Metro. Magistrate, 12 <sup>th</sup> Court, Calcutta	36	36.6	36	36.2	24.0	60.2	2
20	Sri Basant Sharma	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta	36	33.6	36	35.2	24.8	60.0	3

28	Smt. Ishani Chakraborty	JM, 2 <sup>nd</sup> Court, Tamluk, Purba Medinpur	33	32.4	36	33.8	25.6	59.4	4
39	Sri Alokesh Das	JM, 1 <sup>st</sup> Court, Contai, Purba Medinipur	33	33	36	34.0	24.8	58.8	5
21	Sm. Sangita Mukherjee	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta	34	31.8	36	33.93	24.8	58.73	6
14	Sri Joy Sankar Roy	JM, 2 <sup>nd</sup> Court, Port Blair, A & N Islands	34	33.6	36	34.53	24.0	58.53	7
40	Sri Aniruddha Saha (S.C.)	Metropolitan Magistrate, 20 <sup>th</sup> Court, Calcutta	34	33.6	36	34.53	24.0	58.53	8
11	Sri Sujoy Kumar Sarkar	Assistant Legal Advisor, Kolkata Port Trust	36	33	36	35.0	23.2	58.2	9
8	Smt. Chandraprova Chakraborty (Saha)	Metro. Magistrate, 16 <sup>th</sup> Court, Calcutta	34	34.2	36	34.73	23.2	57.93	10
12	Sri Nachiketa Bera	JM, 1 <sup>st</sup> Court, Port Blair, A & N Islands	34	31.2	36	33.73	24.0	57.73	11
42	Sri Amar Kishore Mahato	Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta	30	31.8	36	32.6	24.8	57.4	12

24	Sri Ayan Kumar Banerjee	Assistant Legal Advisor, Kolkata Port Trust	34	30	36	33.33	24.0	57.33	13
17	Smt. Suparna Chaudhury	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta	36	30	36	34.0	23.2	57.2	14
35	Smt. Kalyani Jogasarma	Municipal Magistrate, 3 <sup>rd</sup> Court, Calcutta	34	34.2	36	34.73	22.4	57.13	15
38	Sri Shubhankar Biswas (S.C.)	Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta	34	31.8	36	33.93	23.2	57.13	16
7	Sri Prabir Mahapatra	Metro. Magistrate, 11 <sup>th</sup> Court, Calcutta	36	33.6	36	35.2	21.6	56.8	17
27	Sri Raja Mukherjee	Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta	33	31.8	36	33.6	23.2	56.8	18
4	Sm. Mou Ghatak Majumdar	Metro. Magistrate, 4 <sup>th</sup> Court, Calcutta	34	30.6	36	33.53	23.2	56.73	19
31	Sri Rudra Prasad Ray	JM, 3 <sup>rd</sup> Court, Krishnagar, Nadia	34	33	36	34.33	22.4	56.73	20
30	Sri Suman Kumar Ghosh	Registrar-cum- Metropolitan Magistrate, 7 <sup>th</sup> Court, Calcutta	34	33.6	30	32.53	24.0	56.53	21
19	Sri Barun Roy (S.C.)	Metropolitan Magistrate, 22 <sup>nd</sup> Court, Calcutta	34	31.8	36	33.93	22.4	56.33	22

36	Sri Anupam Sarkar	Metropolitan Magistrate, 6 <sup>th</sup> Court, Calcutta	34	33	30	32.33	24.0	56.33	23
37	Sri Mrityunjay Karmakar	JM, 1 <sup>st</sup> Court, Uluberia, Howrah	34	31.2	36	33.73	22.4	56.13	24
32	Sri Ranabir Mohan Chatterjee	JM, 6 <sup>th</sup> Court, Asansol, Burdwan	34	30.6	36	33.53	22.4	55.93	25
41	Smt. Hemantika Sundas (S.C.)	Municipal Magistrate, 2 <sup>nd</sup> Court, Calcutta	32	33.6	30	31.87	24.0	55.87	26
3	Shri Rajkumar Naiya (S.C.)	Metro. Magistrate, 10 <sup>th</sup> Court, Calcutta	34	25.2	36	31.73	24.0	55.73	27
6	Sri Anindya Ray	CJ(JD), 1 <sup>st</sup> Court, Jangipur,Murshidabad	36	33.6	30	33.2	22.4	55.6	28
5	Syed Dilwar Hossain	Metro. Magistrate, 13 <sup>th</sup> Court, Calcutta	34	33	30	32.33	23.2	55.53	29
22	Sri Arvind Mishra	Metropolitan Magistrate, 21 <sup>st</sup> Court, Calcutta	33	32.4	30	31.8	23.2	55.0	30
13	Sri Sanjib Dutta	JM, Mungpoo, Darjeeling in charge of the Court and office of CJ(JD)	30	33.6	36	33.2	21.6	54.8	31
16	Sm. Sushmita Gayen Mukherjee	JM, Gorubathan, Darjeeling in charge of the Court & Office of CJ(JD)	30	31.2	36	32.4	22.4	54.8	32

1	Shri Bhaskar Majumder	JM, 3 <sup>rd</sup> Court, Siliguri, Darjeeling	40	27	30	32.33	22.4	54.73	33
25	Sri Debarghya Biswas	Metropolitan Magistrate, 8 <sup>th</sup> Court, Calcutta	34	27	30	30.33	24.0	54.33	34
2	Shri Santanu Ganguly	Metro. Magistrate, 9 <sup>th</sup> Court, Calcutta	30	27	30	29.00	24.8	53.8	35
26	Sri Indranil Ray	Registrar, Small Causes Court, Calcutta	30	31.2	36	32.4	20.8	53.2	36
29	Smt. Purba Kundu	JM, Additional Court, Lalbagh, Murshidabad	32	27	30	29.67	23.2	52.87	37
18	Sri Indrajit Deb	CJ(JD), 1 <sup>st</sup> Court, Contai, Purba Medinipur	30	30.6	30	30.2	22.4	52.6	38
33	Sri Prosenjit Bose	JM-cum-Railway Magistrate, Jalpaiguri	34	25.8	30	29.93	22.4	52.33	39
34	Smt. Uma Banerjee Singha Roy	CJ(JD), Buniadpur, Dakshin Dinajpur	34	25.2	30	29.73	22.4	52.13	40
10	Sri Abhranil Neogi	Metro. Magistrate, 5 <sup>th</sup> Court, Calcutta	34	29.4	30	31.13	20.8	51.93	41
23	Smt. Alakananda Sarkar	JM, 5 <sup>th</sup> Court, Sealdah, South 24-Parganas	32	25.2	30	29.07	21.6	50.67	42

By Order

Sd/-Mir Dara Sheko Registrar General 11.09.2014

## 2014

# In the High Court at Calcutta Appellate Side

#### NOTIFICATION

No. 3923-RG

Dated: 11th September, 2014

Select list of the first 14 (fourteen) Officers prepared on the basis of Merit List of 42 (forty-two) Officers vide Court's Notification No. 3922-RG dated 11.09.2014, is hereby published following the direction of the Hon'ble Supreme Court of India in Malik Mazhar Sultan's Case.

This is for information of all concerned.

Position	NAME OF THE OFFICER	PRESENT POSTING	EVALUATION OF JUDGEMENTS (60 MARKS)			AVG. MARKS OBTAINED IN EVALUATION	AVG. MARKS OBTAINED IN	GRAND TOTAL	DOCUMENT
Seniority Po			MARKS AWARDED BY HON'BLE JUSTICE SUBHRO KAMAL	MARKS AWARDED BY HON'BLE JUSTICE TAPAN KUMAR DUTT	MARKS AWARDED BY HON'BLE JUSTICE JOYMALYA BAGCHI	OF	ASSESSMENT OF ACRS (40 MARKS)	101112	POSITION ACCORDING TO MERIT
\ \o			MUKHERJEE			A	В	(A+B)	
15	Sri Annada Sankar Mukhopadhyay	JM, 2 <sup>nd</sup> Court, Durgapur, Burdwan	40	32.4	36	36.13	24.8	60.93	1
9	Smt. Aparna Chowdhuri	Metro. Magistrate, 12 <sup>th</sup> Court, Calcutta	36	36.6	36	36.2	24.0	60.2	2
20	Sri Basant Sharma	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta	36	33.6	36	35.2	24.8	60.0	3
28	Smt. Ishani Chakraborty	JM, 2 <sup>nd</sup> Court, Tamluk, Purba Medinpur	33	32.4	36	33.8	25.6	59.4	4
39	Sri Alokesh Das	JM, 1 <sup>st</sup> Court, Contai, Purba Medinipur	33	33	36	34.0	24.8	58.8	5

21	Sm. Sangita Mukherjee	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta	34	31.8	36	33.93	24.8	58.73	6
14	Sri Joy Sankar Roy	JM, 2 <sup>nd</sup> Court, Port Blair, A & N Islands	34	33.6	36	34.53	24.0	58.53	7
40	Sri Aniruddha Saha (S.C.)	Metropolitan Magistrate, 20 <sup>th</sup> Court, Calcutta	34	33.6	36	34.53	24.0	58.53	8
11	Sri Sujoy Kumar Sarkar	Assistant Legal Advisor, Kolkata Port Trust	36	33	36	35.0	23.2	58.2	9
8	Smt. Chandraprova Chakraborty (Saha)	Metro. Magistrate, 16 <sup>th</sup> Court, Calcutta	34	34.2	36	34.73	23.2	57.93	10
12	Sri Nachiketa Bera	JM, 1 <sup>st</sup> Court, Port Blair, A & N Islands	34	31.2	36	33.73	24.0	57.73	11
42	Sri Amar Kishore Mahato	Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta	30	31.8	36	32.6	24.8	57.4	12
24	Sri Ayan Kumar Banerjee	Assistant Legal Advisor, Kolkata Port Trust	34	30	36	33.33	24.0	57.33	13
17	Smt. Suparna Chaudhury	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta	36	30	36	34.0	23.2	57.2	14

By Order

Sd/-Mir Dara Sheko Registrar General 11.09.2014